

was traced on admission of a case in Calcutta Medical College Hospitals. A field enquiry was conducted by the State Health Directorate in collaboration with the School of Tropical Medicine. Symptoms of paralysis or paresis of muscles of legs or hands without sensory changes were more or less present in all the 25 cases detected. Of the 4 samples of mustard oil analysed 2 showed presence of Tricresyl phosphate. The contamination was accidental owing to storing of mustard oil in empty containers of Trichesyl phosphate.

(c) The State Government have advised Bhatpara Municipality to collect samples under P.F.A. Act from different shops of the locality and to seize the incriminated oil. The State Government have also issued a press note requesting the industrialists using Tricresyl Phosphate to stop sale of empty containers to the public.

12.12 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

VISIT OF HIGH-LEVEL OFFICIAL TEAM TO ASSAM, NAGALAND AND MANIPUR

SHRI HEM BARUA (Mangaldai): I call the attention of the Minister of External Affairs to the following matter of urgent public importance and request that she may make a statement thereon:

"The reported visit of a high level Government of India Official Team to Assam, Nagaland and Manipur to study the explosive situation in the frontier areas and the outcome thereof."

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): The visit of senior officers is part of the normal administrative process of maintaining contacts and making an on-the-spot study of developments.

Accordingly, a team of senior officers consisting of the Secretaries of the Ministries of Home and External Affairs and a Joint Secretary in the Ministry of Defence visited Shillong, Kohima and Imphal from the 24th to the 26th March, 1968. During their visit, they held discussions with the Governor of Assam and Nagaland, the State Government of Nagaland, the Chief Commissioner and Chief Minister of Manipur. The officers have submitted a Report to the Government, setting out the results of their discussions. This Report is being studied.

I should perhaps take this opportunity to state that measures are being taken in consultation with the Government of Nagaland, to further strengthen the machinery for the maintenance of law and order in the State. The visit of the officers provided an opportunity to strongly reiterate to all concerned that the Agreement on Suspension of Operations must be respected in letter and spirit and its breaches prevented. The Government of India, on its part, wishes to implement this Agreement and it expects the Underground Nagas to do the same. I should also like to state that the reported movement of some underground Nagas to China for military training and import of weapons is a serious violation of the Suspension of Operations Agreement. Naturally, we are taking all necessary steps to prevent such violations of the Agreement. The violation has also been brought to the notice of the Peace Observers' Group.

SHRI S. M. BANERJEE (Kanpur): I rise to a point of order...

MR. SPEAKER: In the name of point of order, I think he wants to ask a question.

SHRI S. M. BANERJEE: I am not asking a question. I know the rules very well.

SHRI NAMBIAR (Tiruchirappalli): The Home Minister is not here.

SHRI S. M. BANERJEE: My point or order is this. This calling-attention-notice pertains to high level Government of India official team which went to Assam, Nagaland and Manipur to study the explosive situation in the frontier areas and the outcome thereof. It means that there is an explosive situation in those areas. I am unable to understand one thing. When the law and order situation of the entire area is in the hands of the Home Ministry, may I know why in this particular matter the External Affairs Ministry has been asked to answer this? This is a slur on us and it means submission to the hostile Nagas. I want definite answer from the hon. Prime Minister.

MR. SPEAKER: She would not answer this. A point of order is addressed to the Speaker, not to the Prime Minister.

SHRI S. M. BANERJEE: I want a ruling from you. How far is it correct that this should be answered by the External Affairs Minister and not by the Home Minister?

MR. SPEAKER: The Prime Minister can answer on behalf of any Minister. She is the leader of the whole team and she is the leader of the House also. Therefore, the Prime Minister can answer it.

श्री ज. ज. फरनेन्डज (बम्बई दक्षिण):
बह गृह मंत्री की ओर से लिखा जाता और फिर वे जवाब दे देते, तो बात समझ में आ सकती थी।

SHRI S. M. BANERJEE: It is too big a problem for such a reply.

MR. SPEAKER: The calling-attention-notice has been admitted and it has been addressed to the External Affairs Minister.

श्री ज. ज. फरनेन्डज : ग्रामाम एक्स-टर्नल एफेयर्स के अन्तर्गत कैसे आ जायगा।

MR. SPEAKER: I shall not allow the Prime Minister to answer this question. This way there will be no end to it. Whatever it is, even if it is a mistake, even if it had been so addressed by the Member or by the office, we shall correct it later on. But now, the Prime Minister will not be allowed to answer it, because the point of order is addressed to the Speaker and not to her.

SHRI S. M. BANERJEE: It must be corrected. We were assured in the House last time that it would be rectified. Is Assam a foreign country?

SHRI HEM BARUA: The whole of the eastern frontier including Assam, Nagaland and Manipur is in ferment and there is an anti-India feeling and there is an anti-Union-Government feeling growing in that part of our country. The unemployment in Assam has risen fivefold now. It was 84,000 in 1951 and in 1967 it has become 4 lakhs. There is a feeling of economic backwardness in that State.

As regards Nagaland, the hostile Nagas are directly under the guidance of China and they are getting arms and ammunition from that country.

In Manipur, there is a feeling of restlessness because of the fact that the Manipuris feel that they are being neglected by the Central Government. What is happening is that there is an explosive situation, and the Home Ministry has a report to the effect that within another three months this explosive situation is going to burst into a conflagration. Whatever that might be, anti-national and anti-social elements are trying to take advantage of the situation. And you know about the broadcasts by the Peking radio and how they are providing encouragement to these people. At the same time, the extremist leaders of the Left Communist Party have also taken advantage of this. Their bow-and-arrow revolution having failed in Naxalbari, they have now shifted their headquarters

[Shri Hem Barua]

to Assam with the commanding centre located somewhere in the Fort Canning area of Calcutta.

She also knows that that gentleman, Shah Sayed, who is said to have involved himself and who is said to be the leader of this movement called 'Assam: Sovereignty for Assam' has already escaped to East Pakistan. He is a member of the Jorhat Municipal Board and he is a big guy. Whatever that might be, in the context of all this, may I know whether the official team that visited Assam, Nagaland and Manipur has suggested to Government that the economy in this part of the country should be made more dynamic so as to avoid frustration of the people? Secondly, may I know whether this official team has suggested any political measures to arrest the situation there? Thirdly, may I know whether this team has suggested any measures for the disruption of the links that these people are having with China and Pakistan? Fourthly, in view of the fact that I have heard the Home Minister throwing diatribes on a political party, may I know whether he proposes to take any measures, and whether the official team has recommended to him any measures in order to immobilise the extremists of the Left Communists who are directly involved in these matters, particularly in sabotaging the present political status of Assam and making it a sovereign State, and who are in league with the Naga hostiles and who are in league with China where their men are being trained under the guidance of the Chinese? May I know whether the official team has suggested any measures to immobilise the extremist leaders of the Naxalbari group of Left Communists so that the security in that part of the country in Eastern India might be ensured?

SHRIMATI INDIRA GANDHI: As I mentioned in the statement, the report of this Secretaries team is being studied. As far as I know, they

have not made any recommendations with regard to Assam, but only about Nagaland and Manipur.

With regard to the situation there being an extremely difficult one, that is entirely true. We have been in touch with it even before this team went. Every measure is being taken to see that these wrong influences which are working in that area are curbed.

SHRI HEM BARUA: May I request you to help us and guide us? This is no reply to my question. I asked specifically about the economy in that part of the country and about political measures also. She says that the official team has not made any recommendation. Have these facts been brought to her notice and is she going to act on the information?

MR. SPEAKER: This is specifically about the official team. I do not think it covers the whole of the economic, political and other matters and feelings there. She says they are examining it, and the team's visit was not pertaining to Assam.

SHRI HEM BARUA: They have been to Assam also.

MR. SPEAKER: Earlier, she said there is nothing about Assam.

श्री कन्होबर सिंह (खगरिया): क्या प्रधान मंत्री यह बतलाने की कृपा करेंगे कि नागलैंड को एक संसदीय दल भी जायगा? क्या सब पट्टी के एक संसदीय दल भेजने का वहाँ पर विचार किया जा रहा है? मुख्य कारण यह है कि नागलैंड में जो सरकार है उस पर से लोगों का विश्वास उठ गया है और यह जो प्र.फिशिएल्स का दल वहाँ पर गया था उस का कोई प्रभाव नहीं पड़ा है और उसके बाद भी वहाँ तोड़ फोड़ मचाई जा रही है तो क्या प्रधान मंत्री जी एक संसदीय दल नागलैंड भेजने का विचार कर रही हैं?

SHRIMATI INDIRA GANDHI: This is a suggestion for action. The team did not go to influence anybody. It went, as I said, to study conditions in that area.

Earlier on, Shri Hem Barua said something about the economic conditions in Assam. We are certainly aware of the situation and we agree that it is very important that steps should be taken to develop these border areas and to help the people there.

श्री कामेश्वर सिंह : प्रधान मंत्री महोदय! श्री हेम बरुआ के पूर्व प्रश्न का उत्तर दे रही हैं। वह मेरे प्रश्न का उत्तर नहीं दे रही हैं। मैंने पूछा था कि क्या कोई सब पार्टों का एक। संसदीय दल भेजा जायगा ?

MR. SPEAKER: She has said it is a suggestion for action.

SHRI NATH PAI (Rajapur): You ruled out the question before the answer.

MR. SPEAKER: I did not rule out anything.

SHRI UMANATH (Pudukkottai): You ruled out the question about the economic aspect.

MR. SPEAKER: She said it only covered certain matters about Nagaland and Manipur.

श्री कंबर लाल गुप्त (दिल्ली सदर) : अध्यक्ष महोदय, असम मणिपुर और नागालैंड यह राष्ट्रविरोधी गतिविधियों के केन्द्र बन गये हैं और एक गहरी साजिश है जिस के अन्दर वहाँ के भी कुछ एन्टी नेशनल एलिमेंट हैं और चीनी पाकिस्तान और उन की मिल कर यह कोशिश है कि इस हिस्से को किस तरीके से भारत से निकाल दिया जाय। जैसा अभी कहा गया चीन पाकिस्तान वगैरह के हथियार जाते हैं और उन को ट्रेनिंग देते हैं : यह

सब कुछ हो रहा है। हालांकि उन के साथ एग्रीमेंट किया हुआ है लेकिन उस के बाद भी यह सब बातें हो रही हैं और उनका जो स्किपर आफ डाफल-एंस है एंटी नेशनल एलिमेंट का विशेषतः नागा रिबैल्स का, वह दिन पर दिन बढ़ रहा है। एक तरह से सरकार की पालिसी करीब करीब फेज ह्राती जा रही है ऐसा लगता है कि अगर यही हालत चलती रही तो सिक्किम एण्ड आउट आफ कंट्रोल हो जायगी। जो एग्रीमेंट वाला सेशन है जो हास्टैलिटी बंद करने का उस में एक क्लॉज है उस में यह कहा गया है कि हमारी फोर्सेज जंगल ओपरेशंस में कोई भाग नहीं लेंगी और किसी भी रिबैल नागाज के कैम्प पर रेड नहीं करेंगी। जो हमारा सिक्किमिटी फोर्सेज है वह कैम्प से 1000 गज के आगे जाकर पैट्रोल नहीं करेंगी। अगर इस तरीके का एग्रीमेंट तय हुआ है तो उस में उन का जो अमर है या जो ला ऐंड आर्डर की स्थिति है वह खराब हो रही है तो ऐसी हालत में मैं प्रधान मंत्री जी से पूछना चाहता हूँ कि यह जो एक एडमिनिस्ट्रेटिव प्रोब्लम है इस के लिए आप सिक्किमिटी फोर्सेज को, आर्मी को पूरा और खला हाथ देंगे कि यहाँ से रिबैल्स को माफ कर दिया जाय ?

हमारे जब तक वह रिबैल्स नागाज बंद नहीं मानते कि हम भारत के अन्दर रहना चाहते हैं तब तक आप उन से किसी प्रकार की बातचीत नहीं करेंगे ?

तीसरी बात यह है कि यह जो ममान है वह होम मिनिस्ट्री के साथ ताल्लुक रखना है इसलिए क्या यह मामला आप हॉम मिनिस्ट्री को सीप दीजियेगा तकि जो एक आम शिकायत इस बारे में सदस्यों को है वह रफ़ा हो जाय ?

श्रीमती इंदिरा गांधी : यह प्रश्न इस से पहले ही आप के दल द्वारा पूछा जा चुका है। असल बात यह है कि जो भी बर्हा होता है वह डिफेंस फोर्स के साथ बातचीत करके होता है। उन को इस में इश्वर करने का कोई प्रश्न ही नहीं है। जहां तक 'फ्री हैंड' देने की बात है तो ऐसा कोई मौका नहीं उठा कि वह फ्री हैंड चाहते हों। यह बतलाना कि एक एक कदम क्या लिया जायगा माननीय सदस्य शायद इस में मुझ से महमत होंगे कि यह हाउस में कहने की बात नहीं है। दूसरी बात माननीय सदस्य ने क्या क्या पूछी थी?

श्री करब लाल गुप्त : पहली बात मैंने पूछी थी कि क्या आप आर्मी को फ्री हैंड देंगे? दूसरी बात मैंने यह पूछी थी कि जब तक नागा विद्रोही यह न कहें कि वह भारतीय बंदिखान के मानहत्त रहने के लिए तैयार है तब तक आप उन में किसी प्रकार की बातचीत नहीं करेंगे क्योंकि हम देख रहे हैं कि उनका स्विपर बढ़ रहा है?

श्रीमती इंदिरा गांधी : इसका भी जवाब मैं पहले दे चुकी हूँ। वहां पर एक गुप जरूर है जो कि अलग होना चाहता है लेकिन अधिकतर नागाज इस समय अलग नहीं होना चाहते हैं। अभी बातचीत का कोई प्रश्न नहीं है और न ही उन्होंने कुछ उठाया है लेकिन साथ ही हमें कोई ऐसी बात भी नहीं करनी चाहिए कि जो नागाज हमारी तरफ है उनको भी हम अपना दुश्मन बना दें। इसका हमें ध्यान रखना चाहिए। जब नागालैंड गवर्नमेंट से हमारा एग्जीमेंट हुआ था तो उस में यह भी एक एग्जीमेंट हुआ था कि नागालैंड का शामिल एक्स्टरनल एफेयर्स मिनिस्ट्री के नीचे रहे। चूंकि यहां हाउस में इस से पहले भी इस तरफ के और उस तरफ के कई माननीय

सदस्यों ने यह बात उठाई है कि नागालैंड होम मिनिस्ट्री के अन्तर्गत रहना चाहिये इसलिए इस पर हम नागालैंड गवर्नमेंट से बातचीत कर रहे हैं।

12.25 hrs.

RE. INCIDENTS CONCERNING HARIJANS

MR. SPEAKER: I have got notices of some call-attention-motions particularly about some incident concerning Harijans apart from what they gave notice last time regarding some incidents in Andhra; this is about children being burnt in Kanpur and so on. Last time, I had mentioned that we would have a discussion the moment the Home Minister gets some details about the incidents, ladies being paraded naked and so on. It is now alleged that these things are going on in U.P. also.

Some hon. Members seem to feel that I am not taking these things seriously. I take serious notice of these things. But the point is that the Speaker cannot send anybody to obtain information; he can only allow a discussion here. That I have already announced on the floor of the House, that it will take place the moment the Home Minister gets the necessary information. I have no agency anywhere to get information. I am prepared to allow a discussion even here and now, but the Home Minister must be ready to reply. Therefore, I am appealing to hon. Members to make no mistake about my position in the matter. I am very sorry and I am very unhappy and as an Indian I feel ashamed if a Harijan boy, or, for that matter, any boy is burnt alive. Everybody is ashamed. Therefore, these few members should not feel that they are only concerned and nobody else is concerned. I will allow a discussion the moment the Home Minister gets the information.